

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Tuesday, 06<sup>th</sup> February 2024 at 02.30 p.m. ;**

### **I**

The **Hon'ble Shri Justice M.S. Sonak** will sit singly and will take up the matter pertaining to Single Bench as per the board notified separately.

### **II**

Soon after the Single Bench work is over, the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Valmiki Sa Menezes** will take up the extant judicial assignment pertaining to Regular Division Bench.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 06.02.2024

Sd/-  
( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**